

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 4578
TO BE ANSWERED ON JANUARY 08, 2019**

REBATE ON HOME LOAN

**No. 4578. DR. BANSHILAL MAHATO:
SHRI VIKRAMUSENDI:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government provides any rebate on home loans for purchasing/ construction of houses in the country including Chhattisgarh;**
- (b) if so, the details thereof; and**
- (c) the number of people benefited from the said rebate in Chhattisgarh during the last three years?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGHPURI)**

(a) & (b): Under Credit Linked Subsidy Scheme (CLSS) for EWS/LIG component of Pradhan Mantri Awas Yojan (Urban) {PMAY[U]}, beneficiaries of Economically Weaker Section (EWS) having household annual income upto Rs. 3,00,000/- and Lower Income Group having household annual income between Rs.3,00,001/- and uptoRs. 6,00,000/- are eligible for an interest subsidy at the rate of 6.5% for housing loans up to Rs. 6 lakh for a maximum tenure of 20 years.

Government of India has also launched a Credit Linked Subsidy Scheme to provide interest subsidy for housing loans to eligible beneficiaries belonging to Middle Income Group (CLSS for MIG). The Scheme covers two income segments in the MIG viz. annual household income between Rs.6,00,001 to Rs.12,00,000 (MIG-I) and annual household income between Rs.12,00,001 to Rs.18,00,000 (MIG-II). The interest subsidy at the rate of 4% and 3% under this scheme will be available to beneficiaries for loan amounts upto Rs.9,00,000/- and 12,00,000/- for MIG-I and MIG-II category, respectively.

(c): A total of 4,576 housing loans have been sanctioned in Chhattisgarh during the last three years and current year and an amount of Rs.76.88Cr. has been disbursed as interest subsidy.
